

By E-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

**NO.HC.VII-7/1999/582/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
Special Judge, CBI, Assam,  
Additional Court No.III, Guwahati.

Dated Guwahati, the 12<sup>th</sup> February 2019.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/112/E dtd. 11.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer Casual Leave for 3(three) days on 25.02.2019, 26.02.2019 and 27.02.2019 along with station leave permission from the morning of 24.02.2019 till the evening of 27.02.2019, has been granted/rejected.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. II, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

Sd/-

**JOINT REGISTRAR (VIGILANCE)**

585  
Memo NO.HC.VII-7/99/583-1A, dated 12.02.19

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. II, Chandmari, Guwahati.
- ✓ 3. The Systems Analyst, Gauhati High Court

**JOINT REGISTRAR (VIGILANCE)**

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